

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1409
ANSWERED ON:27.11.2009
DOMESTIC VIOLENCE ACT , 2005
Shantha J.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

the extent to which the Domestic Violence Act, 2005 is serving its objective to protect the women from domestic violence?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

The Protection of Women from Domestic Violence Act, 2005 has been in force for about 3 years. National Crime Records Bureau data indicates that registration of cases under Domestic Violence Act is increasing, thereby indicating increasing awareness about the statute.